

(4)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1431/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.01.2018

NAME OF THE PARTIES: Chryso India Pvt. Ltd
V/s
Pratibha Industries Ltd and Other 1

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
(4)	Adv. Minis Pomer.	Adv for Operational Creditor.	
	Disha Ponda a/w Nishitha Nambiar i/b India Law	Adv for Corporate Debtor	

ORDER

CP 1431/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, this matter is posted to 19.1.2018 with peremptory direction to the Petitioner to make submissions on next date of hearing, failing which this Petition will be dismissed for default.

List this matter on 19.1.2018.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)